

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

IA 2153/2024 in C.P. (IB)/3923(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **BANK OF INDIA LIMITED VS PRANAV**
CONSTRUCTION SYSTEM PVT LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 2153/2024 –

1. The present application is filed under Rule 11 of the NCLT rules, 2016 to place on record progress report.
2. Accordingly, progress report is taken on record.
3. In view aforesaid, **IA No. 2153/2024** is **allowed** and **disposed of**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna